

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No.407

New IA/284/ND/2023, IA/6007/ND/2022 in IB/361/ND/2020

IN THE MATTER OF:

Volkswagen Finance Pvt Ltd	...	Applicant
Versus		
EVO Green Trading Pvt Ltd.	...	Respondent

Order under Section 7 of IBC, 2016.

Order delivered on 17.01.2023

Coram:

MR. P.S.N. PRASAD
HON'BLE MEMBER (JUDICIAL)
DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the RP : Mr. Kamal Agarwal, RP
For the Respondent :

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to **22.02.2023**.

Sd/-
Vishal Rana
Court Officer
Court-IV